

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No. 143/74(2)/NCLT/AHM/2016(New)  
C.A. No. 157/74(2)/CLB/MB/2016(Old)**


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2017**

Name of the Company: Madhya Pradesh State Industrial Development Corp. Ltd.

Section of the Companies Act: Section 74(2) of the Companies Act, 2013;

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DHANRAJ SINGH THAKUR	PCS	MPSIDC	
2.				


**ORDER**

Learned PCS Mr. Dhanraj Singh Thakur present for petitioner.

Present Status of Deposit holders who approached Hon'ble High Court are filed.

Petitioner is directed to issue notice to all the Deposit holders mentioned in annexure A-1 of the petition and file proof of service before this Tribunal.

List the matter on 1/3/2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 31<sup>st</sup> day of January, 2017.